

**GOVERNMENT OF INDIA**  
**MINISTRY OF PETROLEUM & NATURAL GAS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1890**  
**TO BE ANSWERED ON 10<sup>th</sup> March, 2021**  
**PNG connections in the country**

**1890. Shri K.R. Suresh Reddy:**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the status of the Piped Natural Gas (PNG) connections in the country;
- (b) the phase-wise and State-wise plan of the project details; and
- (c) whether there is any proposal to give free PNG connections to Below Poverty Line(BPL) people?

**ANSWER**

**MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) & (b) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in a specified Geographical Areas (GAs) covering districts/cities under the PNGRB Act, 2006 and regulations notified thereunder. So far, 232 GAs covering more than 400 districts spread over 27 States/Union Territories (UTs) have been covered for development of CGD network which also includes Piped Natural Gas (PNG) connections to households. As on 01.01.2021, 72.47 lakh PNG domestic connections have been provided in the country.

(c) No Sir, The authorized CGD entity provides PNG connections as per their Minimum Work Plan (MWP) and techno-commercial feasibility.

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